### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## LOK SABHA UNSTARRED QUESTION NO. 473 TO BE ANSWERED ON 01.12.2021

#### **LOSSES DUE TO AGITATIONS**

473. SHRI PARTHIBAN S.R.:
SHRI THIRUNAVUKKARASAR SU:
SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a number of train services in the country have been blocked by agitating farmers and other organizations in the last few months;
- (b) if so, the details thereof and the estimated loss incurred by Railways as a result thereof, Zone/Division-wise;
- (c) the other steps taken by the Railways to facilitate cancellation/refund of ticket fare of the stranded passengers;
- (d) whether the Railways has also proposed to start regular train services as per pre-Covid fares; and
- (e) if so, the details thereof and the time by when the above proposal is likely to be implemented?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 473 BY SHRI PARTHIBAN S.R., SHRI THIRUNAVUKKARASAR SU AND SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH TO BE ANSWERED IN LOK SABHA ON 01.12.2021 REGARDING LOSSES DUE TO AGITATIONS

- (a) and (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith. The zone-wise details of the trains obstructed due to agitations by farmers and other organisations alongwith estimated loss incurred to Railways during the current year i.e. 2021 (upto October), is appended.
- (c): In case of short termination, diversion, cancellation etc. of trains due to unforeseen circumstances, cancellation of tickets and refund of fare is made as per Railway Passengers (Cancellation of Tickets and Refund of Fare) Rules, 2015.
- (d) to (e): All the regular Time Tabled Trains which were operating as Mail/Express Covid Special (MSPC), Holiday Special (HSP) Train services included in the working Time Table 2021, have been restored with regular numbers and with fare and categorization as applicable. However, Second class of such trains shall continue to run as reserved except any relaxation permitted in special case.

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APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 473 BY SHRI PARTHIBAN S.R., SHRI THIRUNAVUKKARASAR SU AND SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH TO BE ANSWERED IN LOK SABHA ON 01.12.2021 REGARDING LOSSES DUE TO AGITATIONS

(a) and (b): The zone-wise details of the trains obstructed due to agitations by farmers and other organisations alongwith estimated loss incurred to Railways during the current year i.e. 2021 (upto October), is as under:-

Zonal Railway	Number of trains	Estimated loss
	blocked/obstructed by	incurred to Railways
	agitators	(in ₹ )
Central	2	0
Eastern	242	33400000
East Central	35	1511602
East Coast	91	67891824
Northern	1212	225800000
North Central	8	937951
North Eastern	4	1407217
Northeast Frontier	28	0
North Western	75	11044256
Southern	14	8263
South Central	3	0
South Eastern	125	26120609
South East Central	13	579185
South Western	0	0
Western	7	0
West Central	20	0

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